

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

06/59/17

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.04.2018.**

NAME OF THE COMPANY: DR Sharma V/s. Pradeep Agarwal & Ors.

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

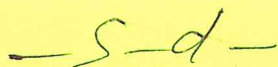
For the Petitioner: Mr. Dhiraj Kr. Jha, CS

For the Respondent: Mr. Amit Goel, Advocate

ORDER

Mr. Amit Goel has put in his appearance on behalf of the Respondent no. 3 and has filed his reply. It appears that the other Respondents are yet to be served. Let steps be taken to serve them.

Fresh notice be issued to the Respondent 1, 2 4 & 5 through the process of the Bench returnable on 1st May, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**